# Government of India Ministry of Drinking Water and Sanitation LOK SABHA UNSTARRED QUESTION NO.4715 TO BE ANSWERED ON 15-12-2016

### **Coverage of BPL and APL Familiesunder Sanitation Scheme**

### 4715. PROF. RICHARD HAY:

#### Will the Minister of **DRINKING WATER AND SANITATION**be pleased to state:

(a) the total amount of grant provided to Below Poverty Line (BPL) and AbovePoverty Line (APL) families undersanitation scheme in rural areas during eachof the last three years and the current year, separately, State/UT-wise;

(b) the amount of per unit financial ssistance provided to BPL and APL families during each of the last three years and the current year, State/UT-wise;

(c) whether the Union Government has received any proposals from some of the States to increase the financial assistance provided under the Scheme; and

(d) if so, the details thereof and the timeby which it is likely to be increased, State/UT-wise?

ANSWER

## MINISTER OF STATE FOR MINISTRY OF DRINKING WATER & SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) Under Swachh Bharat Mission (Gramin) (SBM-G), incentive is provided to BPL families and specific identified APL families (all SCs /STs, small and marginal farmers, landless labourers with homestead, physically handicapped and women-headed households). State/UT-wise, Central share expenditure on construction of Individual household latrines (IHHLs) for Below Poverty Line (BPL) and these Identified Above Poverty Line (APL) householdsduring the last three years and the current year as on 13-12-2016 as per online Integrated Management Information System (IMIS) of Swachh Bharat Mission (Gramin) is at **Annexure-1**.

(b) The amount of per unit financial ssistance provided to BPL and Identified APL households during each of the last three years and the current year is as under :-

| Year            | Central               | State                  | Total                 |
|-----------------|-----------------------|------------------------|-----------------------|
| 2013-14         | Rs. 3200(Rs. 3700 for | Rs. 1400               | Rs. 4600(Rs. 5100 for |
|                 | Hilly and Difficult   |                        | Hilly and Difficult   |
|                 | areas                 |                        | areas                 |
| 2014-15 (w.e.f. | Rs. 9000 (Rs. 10800   | Rs. 3000 (Rs.          | Rs. 12000             |
| 2.10.2014)      | for NE and special    | 1200 for NE and        |                       |
|                 | category States)      | special category       |                       |
|                 |                       | States)                |                       |
| 2015-16         | Rs. 7200 (Rs. 10800   | Rs. 4800 (Rs. 1200 for | Rs. 12000             |
|                 | for NE and special    | NE and special         |                       |
|                 | category States)      | category States)       |                       |
| 2016-17         | Rs. 7200 (Rs. 10800   | Rs. 4800 (Rs. 1200 for | Rs. 12000             |
|                 | for NE and special    | NE and special         |                       |
|                 | category States)      | category States)       |                       |

(c)- (d)The incentive to eligible beneficiaries for construction of toilet has been increased from Rs. 10000 to Rs. 12000 with effect from 2<sup>nd</sup> October, 2014 with the launch of the Swachh Bharat Mission-Gramin (SBM-G). This programme emphasizes on behavior change and is not a supply-driven construction led programme. Therefore, Rs. 12,000 per toilet is an incentive amount and not a reimbursement of the cost of the toilet, which may be lower or higher than this incentive amount, depending upon several factors. Therefore, proposal to increase this financial assistance is not under consideratioin.

Statement referred in part (a) of the reply to Lok Sabha Un-starred Question No.4715 due for reply on 15-12-2016

| S.N. | State/UT          | 2013-14 | 2014-15 | 2015-16 | 2016-17 (Upto<br>13-12-2016) |
|------|-------------------|---------|---------|---------|------------------------------|
| 1    | A & N ILANDS      | 0.00    | 0.00    | 0.00    | 0.37                         |
| 2    | ANDHRA PRADESH    | 78.02   | 77.00   | 279.56  | 265.35                       |
| 3    | ARUNACHAL PRADESH | 8.85    | 10.13   | 20.13   | 9.55                         |
| 4    | ASSAM             | 60.37   | 117.99  | 478.95  | 242.23                       |
| 5    | BIHAR             | 73.36   | 83.28   | 313.06  | 53.72                        |
| 6    | CHHATTISGARH      | 25.32   | 14.68   | 251.46  | 159.37                       |
| 7    | D & N HAVELI      | 0.00    | 0.00    | 0.00    | 0.00                         |
| 8    | GOA               | 0.00    | 0.00    | 4.83    | 20.94                        |
| 9    | GUJARAT           | 35.56   | 139.04  | 564.28  | 412.28                       |
| 10   | HARYANA           | 29.86   | 45.58   | 55.66   | 5.97                         |
| 11   | HIMACHAL PRADESH  | 12.11   | 26.37   | 61.12   | 62.53                        |
| 12   | JAMMU & KASHMIR   | 28.32   | 4.40    | 63.38   | 20.39                        |
| 13   | JHARKHAND         | 26.39   | 60.84   | 254.43  | 146.05                       |
| 14   | KARNATAKA         | 147.29  | 426.24  | 432.44  | 225.13                       |
| 15   | KERALA            | 14.61   | 14.58   | 10.01   | 134.32                       |
| 16   | MADHYA PRADESH    | 269.55  | 209.47  | 791.56  | 418.39                       |
| 17   | MAHARASHTRA       | 80.99   | 238.35  | 625.75  | 279.13                       |
| 18   | MANIPUR           | 9.60    | 19.31   | 53.03   | 3.60                         |
| 19   | MEGHALAYA         | 17.99   | 27.56   | 42.35   | 21.98                        |
| 20   | MIZORAM           | 0.60    | 0.17    | 5.92    | 2.49                         |
| 21   | NAGALAND          | 10.84   | 0.00    | 24.42   | 2.05                         |
| 22   | ODISHA            | 11.85   | 97.12   | 1190.31 | 464.09                       |
| 23   | PUDUCHERRY        | 0.00    | 0.00    | 0.00    | 0.39                         |
| 24   | PUNJAB            | 1.32    | 6.26    | 55.48   | 38.10                        |
| 25   | RAJASTHAN         | 45.37   | 302.65  | 1265.78 | 611.13                       |
| 26   | SIKKIM            | 2.05    | 1.89    | 4.00    | 0.00                         |
| 27   | TAMIL NADU        | 174.23  | 120.04  | 542.80  | 159.03                       |
| 28   | TELANGANA         | 98.47   | 38.06   | 152.81  | 94.01                        |
| 29   | TRIPURA           | 2.70    | 12.80   | 50.53   | 8.46                         |
| 30   | UTTAR PRADESH     | 234.50  | 235.99  | 560.48  | 594.43                       |
| 31   | UTTARAKHAND       | 14.82   | 40.99   | 68.36   | 52.95                        |
| 32   | WEST BENGAL       | 131.82  | 433.10  | 874.53  | 512.69                       |
|      | Total             | 1646.76 | 2803.90 | 9097.41 | 5021.13                      |

State/UT-wise, central share expenditure reported on construction of IHHLs for BPLs and APLs during last three years and current year as on 13-12-2016(Rs. In crore)